

11.13 Hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :—

- (i) In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 20th December, 1973, agreed without any amendment to the Mulki Rules (Repeal) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 18th December, 1973."
- (ii) In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 20th December, 1973, agreed without any amendment to the Konkan Passenger Ships (Acquisition) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 19th December, 1973."
- (iii) In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 20th December, 1973, passed, in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution. *(Thirty-second Amendment) Bill 1973, which was passed by the Lok Sabha at its sitting held on the 18th December, 1973.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the current session and assented to since a

report was last made to the House on the 14th December, 1973 :

- (1) The Payment of Bonus (Second Amendment) Bill, 1973.
- (2) The Central Excises and Salt (Second Amendment) Bill, 1973.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTY-FIRST AND FORTY-FOURTH REPORTS

DR. SANKATA PRASAD (Misrih) : I beg to present the following Reports of the Committee on Public Undertakings :—

- (1) Forty-first Report regarding action taken by Government on the recommendations contained in their First Report on Hindustan Steel Limited.
- (2) Forty-fourth Report regarding action taken by Government on the recommendations contained in their Eighteenth Report on Heavy Engineering Corporation Limited.

RE. STRIKE BY LOCO RUNNING STAFF

MR. SPEAKER : Shri L. N. Mishra. He is not here. He will come later on, at 4 O'clock.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : नहीं अध्यक्ष महोदय, उस के बाद फिर बहस नहीं हो पाएगी ।

अध्यक्ष महोदय : अभी वह बात चल रही है । जब खतम होगी तभी आएंगे । उस के पहले कैसे आएंगे ?

श्री अटल बिहारी वाजपेयी : अगर 4 बजे तक भी बात खतम नहीं हुई तो क्या चार बजे भी नहीं आएंगे ?

अध्यक्ष महोदय : बहस के लिए फैसला थोड़े ही रोक देना है ।

श्री अटल बिहारी वाजपेयी : हम चाहते हैं कि फैसला हो जाय । लेकिन 4 बजे के बाद आप मेम्बरों को भी कुछ कहने का मौका दीजिए ।

*The Bill was introduced in Lok Sabha as the Constitution (Thirty-third Amendment) Bill, 1973.

अध्यक्ष महोदय : मैं कह नहीं सकता ।

श्री अटल बिहारी वाजपेयी : तब तो बात बनेगी नहीं ।

SHRI S. M. BANERJEE (Kanpur) : It is put down for 4 O'clock. Negotiations with Mr. Ratnasabapathy and others are going on since the day before yesterday. They met the Ministers and they are likely to meet them again to consider the matter. Now about the statement to be made by the Hon. Minister, Shri L. N. Misra, I would request you to give us some time for discussion. Let it be a one-hour discussion, because we want to express ourselves on it.

MR. SPEAKER : Depending on time. Personally, I will have no objection but it all depends.

SHRI S. M. BANERJEE : Please help us.

11.15 hrs.

CORRECTION OF ANSWER TO S.Q. NO. 503, DATED 17-12-73 RE. FOOD CRISIS IN WEST BENGAL.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : I beg to lay a statement correcting the reply given on the 17th December, 1973 to Starred Question No. 503 by Shri Jyotirmoy Bosu regarding food crisis in West Bengal.

Statements

While answering supplementaries put by Shri Jyotirmoy Bosu to Starred Question No. 503 dated 17-12-1973, I gave the following figures as the actual supplies of wheat to West Bengal for the period July to October, 1973 :—

Month	Supplies (In tonnes)
July, 1973	131,000
August, 1973	148,000
September, 1973	150,000
October, 1973	122,000

The position given above pertains actually to the supplies made for the period June to September, 1973. As the reply is with reference to the period July to October, the figures given below have to be substituted.

Month	Supplies (In tonnes)
July, 1973	148,000
August, 1973	150,500
September, 1973	122,800
October, 1973	115,100

This opportunity is taken to correct the figures given previously.

11.15½ hrs.

STATEMENT RE. FULFILMENT OF ASSURANCE GIVEN ON 12-12-73 DURING DEBATE ON F.C.I.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : I beg to lay a statement regarding the fulfilment of the assurance given during the discussion held on the 12th December 1973 on the working of the Food Corporation of India.

Statement

In reply to Lok Sabha Unstarred Question No. 4018 answered on 10-12-1973 an assurance was given to the effect that the information is being collected from the Food Corporation of India and would be laid on the Table of the Sabha. Subsequently during the course of discussion on 12-12-1973 in the Lok Sabha on the No-Day-Yet-Named Motion on the working of the Food Corporation of India, a further assurance was given that the information in respect of the Unstarred Question would be furnished before the end of the session. Accordingly a Statement giving the information is laid on the Table of the Sabha as per Annexure.

ANNEXURE

(a) The average monthly expenditure on pay and allowances in respect of about 50,522 employees of the Food Corporation of India as on 31st March, 1973, amounted to approximately Rs. 1.90 crores.